

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Civil Appeal No(s). 10781/2016

M/S LARSEN AND TOUBRO LTD.

Appellant(s)

VERSUS

M/S MAHARAJI EDUCATIONAL TRUST

Respondent(s)

(FOR FDR)

Date : 01-10-2019 This appeal was called on for hearing today.

For Appellant(s)

Manu Bajaj, Adv.
M/S. Parekh & Co., AOR

For Respondent(s)

Ms. Mary Mitzy, Adv.
Mr. Amit Anand Tiwari, AOR

UPON hearing the counsel the Court made the following
O R D E R

F.D.R. be renewed for a further period of six months from
the due date of its maturity.

ANIL LAXMAN PANSARE
Registrar